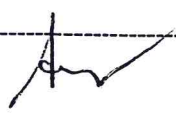



NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/18/2017  
NAME OF THE PETITIONER(S) : S. MURUGANANDHAM  
NAME OF THE RESPONDENT(S) : CHICKO FOODS PRIVATE LIMITED  
UNDER SECTION : 237(b), 397/398, 402, 403 and 406

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	A. MURALEEDHARUN	Counsel for the Petitioner	
2.	T. Nityanandan	Counsel for 4 <sup>th</sup> Respondent	

ORDER

Counsel for petitioner present. Counsel for R4 present. Pleadings are complete.  
Time extended at request for submitting final arguments by both the sides. Put  
up on 06.09.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)